Office Report	Orders .
	11. 14.10.1993 CCP 388/93 in OA 1241/88 M. C. Arya vs. Otima Bordia Prersent: Shri K. N. R. Pillai, counsel for the petitioner.
	Dismissed as withdrawn on the request of
	the learned counsel for the petitioner.
	(S. R. Adige) (V. S. Malimath) Member (A) Chairman
	Office Report